

Central Administrative Tribunal
Principal Bench

C.P. No.128/2004 In
O.A. No.408/2001

New Delhi this the 27th day of May, 2004

Hon'ble Shri V.K. Majotra, Vice Chairman (A)
Hon'ble Shri Kuldip Singh, Member (J)

1. Ram Niwas
S/o Ram Pyre
2. Bhagwan Dass
S/o Shri Ramanand
3. Pradeep Kumar
S/o Shri N. Rakshit
4. Lallu Prasad
S/o Shri Hari Nath

-Applicants

All the applicants are working under
Senior Section Engineer (Train Lighting),
Office of the Divisional Railway Manager,
New Delhi.

(By Advocate: Shri K.K. Patel)

Versus

1. Shri R.R. Jaruhara
The General Manager,
Northern Railway,
Baroda House, New Delhi.
2. Shri P.K. Goyal
The Divisional Railway Manager
Northern Railway
New Delhi.

-Respondents

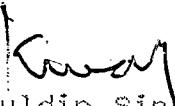
(By Advocate: Shri V.S.R. Krishna)

ORDER (Oral)

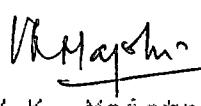
Hon'ble Shri V.K. Majotra, Vice Chairman (A)

Tribunal's directions having been complied,
learned counsel seeks to withdraw the CP.

2. Contempt Petition is dismissed as
withdrawn. Notices to the respondents are discharged.


(Kuldip Singh)
Member (J)

cc.


(V.K. Majotra)
Vice Chairman (A)

27-5-04